

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3726
ANSWERED ON:21.08.2003
PILFERAGE OF GOODS FROM RAILWAY YARDS
SHIVRAJ SINGH CHOUHAN

Will the Minister of RAILWAYS be pleased to state:

- (a) whether incidents of pilferage of goods from railway yards during loading and unloading process have increased during the last three years;
- (b) if so, the value of goods pilfered during the last three-years, till date, Zone-wise;
- (c) the number of persons found responsible therefor; and
- (d) the action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): No, Sir.

(b): Does not arise.

(c)&(d): 1344, 1274 and 1228 persons were arrested for theft and dealt under provisions of RP(UP)Act during the years 2000-01, 2001-02 and 2002-03.